## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP. No 9/397-398/NCLT/AHM/2016(New) C.P. No. 46/397-398/CLB/MB/2010(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2017

Name of the Company:

Rajesh Patil

V/s.

Moonshine Films Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

**SIGNATURE** 

1. RAHUL CHAJERA (Advocable) ADVOCATE

2.2.4

2

## <u>ORDER</u>

Learned Advocate Mr. Rahul Gajera i/b Learned Advocate Mr. S. Suriyanarayanan present for Petitioner. None present for Respondents.

Learned Counsel for Petitioner sent letter for adjournment on the ground that SLP is coming for final hearing before the Hon'ble Supreme Court.

List the matter 04.10.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 10th day of August, 2017.